THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 2897 /A

From :-

Smti. Pronita Morang

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Syed Imdadur Rahman, District & Sessions Judge,

Hailakandi.

Dated Guwahati, the 25April, 2025.

Sub:-

Station leave.

Ref:-

JHD/I/2025/10/1500 dated 22.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at own cost, from the evening of 25.04.2025 till the morning of 29.04.2025, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/2898 /A, dated , 25-04-2025 1. The Project Manager, Gauhati High Court.

25.04.25

JT. REGISTRAR (VIGILANCE)